

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2842
TO BE ANSWERED ON 04.01.2018

PROGRESS OF RURAL ROAD CONSTRUCTION

2842. SHRI TEJ PRATAP SINGH YADAV:
SHRI B. SRIRAMULU:
SHRIMATI ANJU BALA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has fixed a target to provide all weather connectivity to all the habitations by March 2019 and if so, the details thereof;
- (b) whether the Government has achieved the target for construction of 7000 KM of roads in various States under Pradhan Mantri Gram Sadak Yojana (PMGSY) in 2017-18 and if so, the details thereof and if not, the reasons therefor;
- (c) whether the National Rural Road Development Agency (NRRDA) has done an exercise to determine the road works pending for execution along with the average cost of construction per kilometer of road and the funds available with the State Governments etc. and if so, the details thereof, State-wise;
- (d) whether the NRRDA is regularly reviewing the progress of road construction through GPS monitoring and if so, the details thereof; and
- (e) the other steps taken by the Government for the overall development of rural roads in the country?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): The Government of India has taken a decision to accelerate execution of all-weather road connectivity to eligible habitations thereby substantially complete the habitation connectivity as per the Core Network of Pradhan Mantri Gram Sadak Yojana (PMGSY) by March, 2019. Under PMGSY, the number of eligible habitations as per the Core Network is 1,78,184, out of which, the Ministry has sanctioned 1,64,547 habitations and the States have reported to have completed 1, 30,974 (upto November, 2017). Further, the States have reported that 14,620 habitations, which were part of core network of PMGSY, have been connected through State Sponsored Schemes making total connectivity to 1,45,594 habitations.

(b): Under PMGSY, the Ministry of Rural Development has fixed the target for construction of 57,000 Km road length during 2017-18, against which, the States have reported to have completed 19,948 Km road length upto November, 2017.

(c): National Rural Road Development Agency (NRRDA), which is technical arm of the Ministry, is primarily responsible for providing Operational and Management support to PMGSY. For accelerated execution of PMGSY, the Ministry of Rural Development in consultation with the Ministry of Finance and the States have formulated an Action Plan to pre-pone completion target of the Scheme from March, 2022 to March, 2019, with enhanced financial allocation to the States and modified funding pattern. Accordingly, the fund sharing pattern of PMGSY has been made in the ratio of 60:40 between the Centre and States for all States except for 8 North Eastern and 3 Himalayan States for which it is 90:10. In view of the availability of substantial additional allocation of funds under the Scheme, the States were advised to submit new proposals for sanctioning the projects to provide connectivity to the balance eligible unconnected habitations under PMGSY so that the completion target set by the Ministry is substantially achieved.

Annual allocation of funds under PMGSY to the States is made on the basis of funds availability, execution capacity, works under execution, etc. The details regarding number of works under execution and the funds released to the States during the 2017-18 31st December, 2017 (State-wise) are given at **Annexure**.

(d) to (e): The progress of construction of rural roads under PMGSY is regularly monitored by way of Regional Review Meetings (RRMs) with the respective States. Further, for effective monitoring of road works constructed under PMGSY, an On-line Management, Monitoring and Accounting System (OMMAS) (www.omms.nic.in) has also been developed. Further, a Tripartite Agreement was signed on 07.03.2017 between National Rural Roads Development Agency (NRRDA), Ministry of Rural Development, National Remote Sensing Centre (NRSC), Indian Space Research Organization, Hyderabad and Centre for Geo-informatics Application in Rural Development (CGARD), National Institute of Rural Development and Panchayati Raj, Hyderabad for implementation of Geo-Informatics in Rural Road Projects under PMGSY using satellite imagery.

In order to bring the execution of PMGSY works to the desired quality standard, a three tier quality management mechanism has been institutionalized. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at field laboratory. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, middle stage and final stage of the construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor quality and also to provide guidance of senior professionals to the field functionaries. Based on the periodic monitoring of quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments. Ministry has also launched “Meri Sadak” Mobile App for Citizen Feed Back System for PMGSY roads on 20th July, 2015 for citizens to enable them to submit their feedback related to slow pace, abandoned works, poor quality of works of PMGSY roads by way of capturing roads/bridges photographs.

ANNEXURE**Annexure referred to in part (c) of reply to Lok Sabha Unstarred Question no. 2842**

Sr.No.	State	No. of road and bridge works pending	Length in km	Funds Released during the year 2017-18 till 31 st December, 2017 (Rs. in crore)
1	Andhra Pradesh	350	891.66	79.6200000
2	Arunachal Pradesh	358	2,187.45	348.4539000
3	Assam	3,898	8,704.71	575.5760000
4	Bihar	3,729	7,487.76	1337.748
5	Chhattisgarh	1,069	6,309.15	429.7085000
6	Goa	20	26.89	0.0000000
7	Gujarat	41	43.25	0.0000000
8	Haryana	2	8.98	0.0000000
9	Himachal Pradesh	859	4,253.38	244.6350000
10	Jammu And Kashmir	1,044	5,508.13	319.3750000
11	Jharkhand	1,958	5,613.19	543.6205
12	Karnataka	8	18.03	1.5167800
13	Kerala	259	809.03	169.1300000
14	Madhya Pradesh	2,283	5,955.02	1031.6500000
15	Maharashtra	265	844.18	155.3300000
16	Manipur	574	3,750.22	142.7150000
17	Meghalaya	285	866.28	45.6820000
18	Mizoram	77	819.48	197.2314000
19	Nagaland	38	402.50	8.7975000
20	Odisha	4,517	14,983.67	1538.1850000
21	Punjab	91	439.41	318.7300000

22	Rajasthan	673	4,066.22	889.8983000
23	Sikkim	335	1,335.69	237.0000000
24	Tamilnadu	1,031	3,113.63	591.0698500
25	Telangana	394	582.09	99.2162500
26	Tripura	256	793.38	135.3837500
27	Uttar Pradesh	1,132	5,217.74	906.7400000
28	Uttarakhand	527	3,456.30	486.3100000
29	West Bengal	2,492	10,668.10	499.2400000
	Total	28,565	99,155.51	11332.5627